

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3924
ANSWERED ON:13.08.2015
Delay in PGCIL Projects
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Will the Minister of POWER be pleased to state:

- (a) the details of the projects being undertaken by Power Grid Corporation of India (PGCIL) including projects of State Governments;
- (b) whether certain transmission projects have been delayed due to land acquisition and delay in power generation installations;
- (c) if so, the details thereof, State-wise; and
- (d) the steps being taken by the Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a) : PGCIL implements Inter-State Transmission Systems (ISTS) of various high voltage levels ranging from 132kV, 220kV, 400kV and 765kV of EHV AC as well as \pm 500kV and 800kV of HVDC levels traversing through length and breadth of the country to facilitate transmission of bulk power.

For the current FY 2015-16, targets for addition of 8,200 ckm of transmission lines which includes lines for enhancing inter-regional power transfer capacity by 5,800 MW and transformation capacity addition of 27,500 MVA have been set.

In addition to above, PGCIL is implementing projects for strengthening of intra-state transmission & distribution system for North-Eastern (NE) States including Sikkim as well as for Jammu & Kashmir and Delhi.

(b) to (d) : Details of the major transmission projects delayed due to land acquisition and due to delay in power generation projects are attached at Annex.

The constraints in land acquisition are addressed with the assistance from all concerned stakeholders including the State Governments. Further, implementation of the transmission projects matching with generation projects, to the extent feasible are co-ordinated with associated generation utilities.
